

PUBLICATION AND IMPORT OF POLITICAL LITERATURE BY FOREIGN MISSIONS IN INDIA (REGULATION) BILL*

SHRI SAMAR GUHA Contai): I beg to move for leave to introduce a Bill to regulate the publication and import of political literature by foreign missions in India.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the publication and import of political literature by foreign missions in India"

The motion was adopted

SHRI SAMAR GUHA I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 24, 84, etc.)

श्री मधु लिमये (बाका) मैं प्रस्ताव करता हूँ कि भारत के संविधान का श्रेष्ठ संशोधन करने वाले विधेयक को पेश करने की प्रमति दी जाये।

MR. DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

मधु लिमये : मैं विधेयक को पेश करता हूँ।

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL*

(Amendment of sections 2, 20, etc.)

श्री मधु लिमये (बाका) मैं प्रस्ताव करता हूँ कि एकाधिकारी तथा निर्वन्धनकारी व्यापारिक व्यवहार अधिनियम, 1969 का संशोधन करने वाले विधेयक को पेश करने की प्रमति दी जाये।

MR DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill to amend the Monopolies and Restrictive Trade Practices, Act, 1969"

The motion was adopted

श्री मधु लिमये मैं विधेयक को पेश करता हूँ।

UNEMPLOYMENT ALLOWANCE BILL*

SHRI VIKRAM MAHAJAN (Kanpur) I beg to move for leave to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country.

MR DEPUTY-SPEAKER The question is:

"That leave be granted to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country"

The motion was adopted

SHRI VIKRAM MAHAJAN I introduce the Bill

*Published in Gazette of India Extraordinary, Part II section 2. dated 9-8-74.